

Item	1992-93		1993-94		1994-95 (April-Sept. 94)		(Quantity: in MT) (Value: in Rs. Crores)
	Qty.	Val.	Qty.	Val.	Qty.	Val.	Average CIF value per MT for 3 years Rs./MT
Caustic Soda Flakes	923	1.30	240	0.04	603	0.41	9904
Caustic Soda other than flakes	2429	2.83	6407	2.52	11059	3.65	4528

[Translation]

Emigration

1694. DR. SAKSHIJI: Will the Minister of LABOUR be pleased to state:

(a) whether the Government are aware of the news-item appeared in the 'Hindustan' (Hindi) dated January 20, 1995 under captioned 'Pachees Bhartiya Yatri Singapore Se Jabran Bharat Vapas Bheje Gaye';

(b) if so, the details and facts thereof;

(c) whether the Government have conducted any inquiry in this regard;

(d) if so, the outcome of the inquiry, and

(e) if not, the reasons therefor?

THE MINISTER OF LABOUR (SHRI P.A. SANGMA):

(a) Yes, Sir.

(b) to (e) According to the available information, 25 persons were sent by some Recruiting Agents to Singapore by Russian Aeroflot Flight No. SU 557 leaving New Delhi on 16.1.1995. On reaching Singapore these persons were deported by Aeroflot Flight No. SU 560 reaching New Delhi on 19.1.1995, as they were stated to be travelling on forged documents. An FIR (First Information Report) was lodged with police authorities at Indira Gandhi International Airport in this regard by one of Deported workers. After investigations, the police authorities arrested 4 persons allegedly involved in this case. One main accused was reported to be absconding. It was also found that the Emigration Check Not Required (ECNR) endorsement was obtained in respect of 23 of these workers by M/s Royal Agency, Sheikh Sarai, New Delhi by submitting false affidavit. The Government has refused to renew the validity of the Registration Certificate of this Recruiting Agent, which has already expired.

Export of Tobacco

1695. DR. LAL BHADUR RAWAL: Will the Minister of COMMERCE be pleased to state:

(a) the total quantity of tobacco exported and the foreign exchange earned therefrom during each of the last three years; country-wise;

(b) whether the Government have fixed any target for the export of tobacco during 1995-96;

(c) if so, the details thereof; and

(d) the steps being taken by the Government to boost the export of tobacco?

THE MINISTER OF STATE OF THE MINISTRY OF

COMMERCE (SHRI P. CHIDAMBARAM): (a) Total quantity of tobacco and tobacco products exported and foreign exchange earned during the last three years are as follows:

year	Quantity exported (Tons)	Value (Rs. crores)
1991-92	84245.08	377.03
1992-93	88252.45	474.04
1993-94	1,05,019.59	460.96

(Source: DGCIS)

The country-wise details of such exports for the last three years are available in the regular monthly publication of the Foreign Trade Statistics of India (Principal Commodities & Countries), copies of which are available in the Parliament Library.

(b) & (c). No target has been fixed for the export of tobacco during 1995-96.

(d) Efforts made of boost exports of tobacco include, inter-alia, reorientation of production of tobacco to meet changing international needs, enhancement of quality and productivity levels, monitoring and strict control of pesticide residues, aligning grading to international grading standards and permitting imports for product development.

Export of Carpets

1696. SHRI PHOOL CHAND VERMA:
SHRI BHAGWAN SHANKAR RAWAT:

Will the Minister of TEXTILES be pleased to state;

(a) the targets fixed for the export of carpets during the last three years and the extent to which it has been achieved;

(b) the amount of foreign exchange earned through the export of carpet during the said period;

(c) the target fixed for 1995-96; and

(d) the steps taken to boost the export of carpets?

THE MINISTER OF TEXTILES (SHRI G. VENKAT SWAMY) (a) and (b) The targets fixed for the export of carpets during the last three years and the extent to which it has been achieved and the amount of foreign exchange earned are as under:—

Sl. No.	Year	Targets		Achievements	
		Rs. in Crores	Million US \$	Rs. in Crores	Million US \$
1.	1992-93	967.00	345.00	1043.19	365.39
2.	1993-94	1260.00	400.00	1390.00	443.18
3.	1994-95	1570.00	500.00	1445.10	460.73

(April '94 to Jan' 95)
(provisional)